

Export of Films

4584. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of INFOR-
MATION AND BROADCASTING be
pleased to state :

(a) the names and the languages of
films exported in 1981-82 and 1982-83 ;
and

(b) the programmes of Government
for exporting Indian films during
1983-84 ?

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING AND IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI MALLIKARJUN) :
(a) Details laid on the Table of the House.
[Placed in Library, See No. LT. 7605/83].

(b) The bulk of export of Indian
feature films is organised and negotiated
by the producers/distributors directly with
foreign buyers. These exports are however
canalised through National Film Develop-
ment Corporation which realises canalisa-
tion fee. It is, therefore, not feasible to
indicate Government programme in this
regard as initiative for export lies with
private film producers/distributors. In
addition to above the National Film
Development Corporation also exports
some films directly for which they have
distribution rights. The National Film
Development Corporation will endeavour
to increase its export during 1983-84 to
the extent feasible.

Shifting of Income Tax Appellate Tribunal

4585. DR. KRUPASINDHU BHOI :
Will the Minister of LAW, JUSTICE
AND COMPANY AFFAIRS be pleased
to state :

(a) whether Government are consider-
ing to shift the Income tax Appellate
Tribunal from Orissa; and

(b) if so, the reasons thereof ?

THE DEPUTY MINISTER IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (SHRI GHULAM
NABI AZAD) : (a) No, Sir.

(b) Does not arise.

Use of Wastes for Biogas

4586. DR. A. U. AZMI : Will the
Minister of ENERGY be pleased to
state :

(a) whether steps have been taken to
use sewage and sullage on a large scale
for biogas, investigations carried out to
find out the comparative study of the
various procedures used in the utilisation
of these wastages for production of fuel
and fertilizers and machines designed for
processing of bio-mass available locally
for chopping, pellet making pyrolysis,
gassification, etc. and for the production
of oil, methane or methanol, etc. from the
materials available locally ; and

(b) whether scientific recycling will be
given priority during the Plan period in
view of the energy crisis and likely
increase in the cost of inorganic fertilizers
as well as their possible shortage ?

THE MINISTER OF ENERGY (SHRI
P SHIV SHANKAR) : (a) Two biogas
generating plants using sewage have
already been installed and another two
are under installation to study their per-
formance under actual field conditions. A
Task Force to look into the possibility of
using the technology for large scale utili-
sation has been constituted.

Projects have been initiated to convert
solid refuse into various fuels through
different routes like pelletisation, pyroly-
sis, gassification, incineration etc. and also
into fertilisers for carrying out a
comparative study.

Machines have been designed/developed
for some of these processes/products and
are being tested for their performance.
Efforts are being made to develop